

**GOVERNMENT OF INDIA  
LABOUR AND EMPLOYMENT  
LOK SABHA**

UNSTARRED QUESTION NO:1306  
ANSWERED ON:01.12.2014  
COMPLAINTS ON CHILD LABOUR  
Meghwal Shri Arjun Ram

**Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:**

- (a) whether any complaints against child labour are pending in various courts in the country including the Delhi High Court;
- (b) if so, the number and details of such pending cases at present;
- (c) whether decision has been taken to act within 24 hours on public interest petition pertaining to 'Bachpan Bachao Andolan'; and
- (d) if so, the details thereof and the other measures formulated by the Government for its speedy implementation?

**Answer**

MINISTER OF STATE (IC) FOR LABOUR AND EMPLOYMENT (SHRI BANDARU DATTATREYA)

- (a) to (d): The information is being collected and will be laid on the Table of the House.